

**BEFORE THE ADJUDICATING AUTHORITY
- NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

(MP)CP(IB) 5/9/NCLT/AHM/2020

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2020**

Name of the Company: Moco Tech Industries
V/s
Balaji Steroids & Hormones Pvt Ltd

Section: Section 9 of the Insolvency & Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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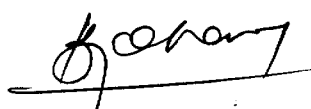
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|----|--------------|----------|-----------|-------------|
| 1. | Nandan Soni, | Advocate | Applicant | Nandan Soni |
| 2. | | | | |

ORDER


The Operational Creditor is represented through its learned Counsel.

Learned Counsel appearing for the Operational Creditor, seeks some time to file Clarifactory affidavit/rely to the certain queries raised by this Court. Hence, time is granted.

List the matter on 05.03.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated this the 7th day of February, 2020


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)